

F. No. A-12012/2/2011-Admn.-FSSAI
Food Safety and Standards Authority of India
Ministry of Health and Family Welfare

FDA Bhavan, Kotla Road
New Delhi-110002.

~~Dated the: 5th August, 2011~~

Subject: Notification of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006 – reg

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards Regulations 2011, the following officers, as per orders of Chief Executive Officer, FSSAI & Commissioner of Food Safety, are hereby appointed as Designated Officers under Central Licensing with the jurisdiction/area mentioned against each with immediate effect until further orders:-

Sl No.	Name of the Officer	Area of Jurisdiction
1.	Dr. A.K. Singla, SMO	Delhi, Uttarakhand, Rajasthan, J&K, Himachal Pradesh
2	Dr. Bishan Chand, MO	Punjab, Haryana, Chandigarh
3	Sh. M.K. Singh, SIO	Uttar Pradesh
4	Sh. Ais Kumar, DD	Gujarat, Maharashtra, Dadra & Nagar Haveli, Daman & Diu, Goa, Madhya Pradesh
5	Dr. G. Srinivasan, SMO	Kerala, Tamil Nadu, Karnataka, Andhra Pradesh, Puduchery, Lakshadweep
6	Dr. S.K. Mohanta, SMO	West Bengal, Orissa, Bihar, Jharkhand, Sikkim, A&N Islands, Chhattisgarh
7	Sh. V.K. Pancham, SIO	Assam, Arunachal Pradesh, Tripura, Mizoram, Meghalya, Nagaland

2. The Designated Officers so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions under FSS Regulations, 2011.

3. The Designated Officers shall report to Director (Enforcement), FSSAI.



(Sumita Mukherjee)

Director

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To,

1. All Designated officers
2. All Divisional Head in FSSAI Hqs.
3. Sh. Arun Panda, Joint Secretary, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi
4. All Officers/ Sections in Regional Offices/Laboratories

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